

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:274  
ANSWERED ON:21.02.2006  
AFSP ACT  
Das Gupta Shri Gurudas

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a Committee headed by Justice (Retd.) B.P. Jeevan Reddy to look into the demand for repealing the Armed Forces Special Powers Act has submitted its report;
- (b) if so, the details and the main recommendations of the said Committee; and
- (c) the details of the action so far taken on such recommendations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) (b) & (c): The Committee constituted by Ministry of Home Affairs to review the Armed Forces (Special Powers) Act, 1958 as amended in 1972 has submitted its report to Ministry of Home Affairs on 6.6.05. The recommendations of the Committee contained in its report are being examined and a decision in the matter is yet to be taken.